

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA No-4563/2015  
MA No-69/2019**

**New Delhi, this the 05<sup>th</sup> day of September, 2019**

**Hon'ble Sh. S.N. Terdal, Member(J)**  
**Hon'ble Sh. A.K. Bishnoi, Member(A)**

Prahlad Singh (Employee ID 20071015  
Age : 50 year  
S/o Sh. Jagannath Singh  
R/o 48-A, DA Block, Hari Nagar  
Delhi-110064  
Working as Trained Graduate Teacher(Math)  
SBV, Naraina, 1<sup>st</sup> shift, New Delhi. ... Applicant  
  
(None present)

Versus

1. GNCT through  
Chief Secretary  
Govt. of NCT of Delhi  
New Secretariat, IP Estate, New Delhi-110002.
2. Director,  
Directorate of Education  
Govt. of NCT of Delhi  
Old Sectt., Delhi-110054.
3. Regional Director of Education  
Region-South  
Directorate of Education  
Govt. of NCT of Delhi  
SKV, C-Block, Defence Colony,  
New Delhi-110024.
4. Deputy Director of Education  
Directorate of Education

Govt. of NCT of Delhi  
Distt. South West-A  
C-4, Vasant Vihar,  
Behind Tagore International School  
New Delhi-110057. ... Respondents

(through Sh. Vijay Pandita with Sh. Amit Kumar, LA  
Zone 20, deptt. representative)

### **ORDER(ORAL)**

**Hon'ble Sh. S.N. Terdal, Member (J)**

None for the applicant. On 15.02.2019 also, he was not present.

In view of the same, the OA is dismissed for non-prosecution.

**(A.K. Bishnoi)**  
**Member(A)**

**(S.N. Terdal)**  
**Member(J)**

/ns/